

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 134 of 2016 (CP 65 of 2016) With
IA 109 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2021**

Name of the Company: Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section: 397-398 of Companies Act

ORDER

Learned PCS Mr. Alkesh Jalan appeared for the Petitioner.

Learned PCS Mr. Jatin Kapadia appeared for the Respondent.

Pleadings in the matter are complete.

The matter stands adjourned for hearing on 24.03.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 1st day of February, 2021